

16.05 ½ hrs.

Title: Introduction of the Repatriates Welfare Fund Bill, 2003

SHRI RAMESH CHENNITHALA (MAVELIKARA): I beg to move for leave to introduce a Bill to provide for setting up of a fund for the welfare of repatriates who have worked in foreign countries and have returned to India after having been terminated from employment.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for setting up of a fund for the welfare of repatriates who have worked in foreign countries and have returned to India after having been terminated from employment."

The motion was adopted.

SHRI RAMESH CHENNITHALA : I introduce the Bill.
